

Business Of The House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam Chairperson, with your permission, I rise to announce that Government Business during the week commencing Monday, the 24th of March, 2025, will consist of:-

1. Consideration of any item of Government Business carried over from today's order paper:- [it contains (i) Further discussion and voting on Demands for Grants for the year 2025-26 of the Ministry of Jal Shakti; (ii) Discussion and voting on Demands for Grants for the year 2025-26 of the Ministry of Agriculture and Farmers Welfare; (iii) Discussion and voting on Demands for Grants for 2025-26 under the control of Ministry of Consumer Affairs, Food and Public Distribution; (iv) Guillotining of outstanding Demands for Grants in respect of Union Budget for the year 2025-26; and (v) Introduction, consideration and passing of the Appropriation (No.3) Bill, 2025.]

2. Consideration and passing of the Finance Bill, 2025.

3. Consideration and passing of the Boilers Bill, 2024, as passed by Rajya Sabha.

4. Consideration and passing of the following Bills:-

(i) The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024;

(ii) The 'Tribhuvan' Sahkari University Bill, 2025;

(iii) The Carriage of Goods by Sea Bill, 2024;

(iv) The Coastal Shipping Bill, 2024;

(v) The Merchant Shipping Bill, 2024; and

(vi) The Immigration and Foreigners Bill, 2025.

5. Consideration and passing of the Protection of Interests in Aircraft Objects Bill, 2025, after it is considered and passed by Rajya Sabha.

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